

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

27. TCP 33/2011

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2021**

**NAME OF THE PARTIES: - Sanjay Suryaprakash Mehta**  
**V/s**  
**SKG Consultants & Engineering**  
**Pvt. Ltd.**

**Section 397-398 of Companies Act, 2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Adv. Ms. Anjali Patil appears for the Petitioner. Due to paucity of time the matter could not be taken up. List the matter on **09.04.2021**.

**Sd/-**  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

**Sd/-**  
**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 09<sup>th</sup> day of March 2021  
JD